

Statement

CENTRAL ASSISTANCE RELEASED FOR DROUGHT RELIEF MFASLRFS
DURING THE YEAR 1972-73

States	Ceiling adopted by Ministry of Finance	(Rs. in crores)		
		Central Assistance released		
		Loan	Grant	Total
(1)	(2)	(3)	(4)	(5)
1. Andhra Pradesh	28.00	15.50	11.00	26.50
2. Bihar	13.40	6.00	4.00	10.00
3. Gujarat	6.90	0.50	1.00	1.50
4. Jammu & Kashmir*	0.80	0.50	..	0.50
5. Maharashtra	94.09	32.00	17.00	49.00
6. Mysore†	7.75	12.50	2.00	14.50
7. Nagaland	0.08	0.05	..	0.05
8. Orissa**	14.66	4.00	2.00	6.00
9. Rajasthan†	6.60	2.00	..	2.00
10. Tamil Nadu	1.50
11. Tripura	0.88	0.25	0.25	0.50
12. Uttar Pradesh‡	9.19	0.90	0.60	1.50
13. West Bengal ‡	10.08	2.00	3.04	5.04
TOTAL	193.82	76.20	40.89	117.09

*Includes snow-fall etc.

†A Central Team has recently returned after reviewing the States' requirements. Its Report is awaited.

**Includes Floods and Cyclones.

‡Includes Floods.

Leather Industry in West Bengal and Tamil Nadu

681. DR. H P. SHARMA: Will the Minister of COMMERCE be pleased to state

(a) whether Government's attention has been drawn to the reports that the leather trade and industry in West Bengal and Tamil Nadu, which together account for almost the entire export trade, has decided to choke all exports of semi-processed

leather until exports thereof are decanalised from the State Trading Corporation,

(b) what steps have been taken by Government to meet the threat; and

(c) the success so far achieved in the canalisation of leather exports and boosting export earnings?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE): (a) and (b). A

Section of the trade comprising exporters of semiprocessed hides and skins had protested against the decision of the Government to canalise their exports through the State Trading Corporation of India. The canalising procedure adopted by the Corporation has been simplified to ensure that there is no dislocation of trade.

(c) Implementation of canalisation is proceeding satisfactorily. By now the State Trading Corporation of India has registered about 5100 contracts for export of semi-processed hides and skins valued at about Rs 75 crores and shipments valued at approximately Rs 25 crores have been made since 14th December 1972 the date of canalisation.

Rules for Staff Working on Trade Operation side in KVIC

633 SHRI VEKARIA
SHRI DHAN SHAH PRA-
DHAN

Will the Minister of COMMERCE be pleased to state

(a) whether as has been done in the case of regular staff of the Khadi and Village Industries Commission any rules or regulations regarding the appointment salary and allowances, promotions and other conditions of service have been framed for the staff working in the Trade Operations side of the Commission and

(b) if so, whether a copy thereof will be laid on the Table and if not the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) and (b) The information is being collected and will be laid on the Table of the House

Unemployed Handloom Weavers in Bijapur and Gulbarga

634 SHRI DHARAMRAO
AFZALPURKAR
SHRI C K JAFFER
SHARIEF

Will the Minister of COMMERCE be pleased to state

(a) whether due to the drought situation in Bijapur and Gulbarga, more than 2 lakh local handloom weavers have become jobless because of the shortage of raw materials,

(b) whether Mysore State is not in a position to help them in this regard unless massive help is sought from the Centre and

(c) if so the reaction of Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) (a) to (c) The Government of Mysore had represented that certain parts of the State especially the areas of Gulbarga, Bijapur, Bidar, Belgaum and Dharwar where there is a heavy concentration of handloom industry had been affected by severe drought and requested for the following assistance to help the handloom weavers in the above mentioned drought affected areas—

(i) an additional allotment of 2 lakhs Kgs of cotton yarn per month to the State and

(ii) financial assistance to the tune of Rs 30 lakhs for organising yarn depots to supply yarn to handloom weavers at regulated prices

Regarding (i) above, additional allotments of 2,02,480 Kgs of cotton yarn have been made to the State during December, 1972, to February, 1973. The State Government has also been advised to hold discussions with mills in the State for production of more yarn of specific counts and supply it to